

(b) if not, the reasons therefor;

(c) whether different qualifications have been prescribed for cameramen for TV Centre and Films Division; and

(d) if so, the reasons therefor and the action proposed to be taken in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) There was no interview for the selection of Cameramen for TV Centre, Delhi during August, 1977.

(b) Does not arise.

(c) Yes, Sir.

(d) The duties and job requirements for a Cameraman in the Films Division and Doordarshan are not entirely identical and therefore a separate set of qualifications has been prescribed for the two different categories of persons. The mode of recruitment is also different.

स्वामीय न्यायालय में पेश होते हुए मूलपत्र प्रदान मंत्री पर समाचार-चित्र

6571. श्री राजब खी : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल में दिल्ली के एक स्वामीय न्यायालय (सहायक जिला मजिस्ट्रेट की न्यायालय) में पेश होती हुई श्रीमती इन्दिरा गांधी पर एक समाचार चित्र (न्यूजरील) बनाया गया है और उसे दिखाया जा रहा है ; और

(ख) यदि हाँ, तो उसका प्रीविल्य क्या है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शर्माजी):

(क) 27 फरवरी, 1978 को दिल्ली के चीफ मेट्रोपोलिटन मजिस्ट्रेट के सम्मुख श्रीमती इन्दिरा गांधी को उपस्थिति पर एक न्यूज फ्लैड भारतीय समाचार समीक्षा मंडल

1533, की सिनेमाघरों में 3-3-78 को रिलीज की गई थी, में शामिल किया गया था।

(ख) : उक्त घटना को सामाजिक महत्त्व का और न्यूजरील में शामिल करने के उपयुक्त समझा गया था।

#### Sick Units in Gujarat

6572. PROF. P. G. MAVALANKAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the increasing number of sick units in the country at large and in Gujarat in particular;

(b) if so, what steps are being taken to meet the said situation;

(c) whether any machinery exists at the Union Government level to take effectively and timely care of such sickening units;

(d) if so, what is it and how is it working; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) and (b). The Government are aware of the magnitude of industrial sickness in the country. The Government of Gujarat have reported that there is no grim industrial crisis in Gujarat and that there are about 2000 sick units in that State. The State level Committees have been formed for revival of sick units in the State. District level Committees have also been formed for taking up cases of district level for direct disposal.

The Industries (Development and Regulation) Act provides for take over of the management of a sick unit by the Central Government. The Central Government, intervenes under the Act to take over the management of sick units wherever it considers necessary to do so in the